

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
STARRED QUESTION NO-*39
ANSWERED ON 08/12/2022

NAI ROSHNI SCHEME

*39. SHRI SYED IMTIAZ JALEEL

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the number of women trained under Nai Roshni scheme during the last three years, community wise, particularly in the State of Maharashtra;
- (b) the details of eligibility and procedure to select beneficiaries under the scheme;
- (c) the details of training centres established under the scheme particularly in the State of Maharashtra; and
- (d) the criteria for selecting the organization/ agency for making it a centres under the scheme?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) : A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. *39 ANSWERED ON 08.12.2022 ASKED BY SHRI SYED IMTIAZ JALEEL REGARDING “NAI ROSHNI SCHEME”.

(a) During the last three years, i.e., 2019-20 to 2021-22, around 40,000 women have been trained all over India including 550 in Maharashtra. The community-wise breakup of trained women for the last three years in the State of Maharashtra is as under:

Muslims -277, Christians -43, Sikhs -1, Buddhist -215, Jains -1 and Non Minority -13.

(b) The agencies approved by the Ministry select the women belonging to all minorities notified under Section 2(c) of the National Commission for Minorities Act, 1992 viz, Muslim, Sikh, Christian, Buddhist, Zoroastrian (Parsis) and Jain. Beneficiaries having annual income, not exceeding Rs.2.50 lakh from all sources, are given preference in selection for training under the scheme. The agencies also take the assistance of the head of Gram Panchayat / Municipal Body / Local Authority for identification / selection of women trainees.

(c) No training centres are set up by the Ministry under this scheme. The selected agencies are required to implement the projects directly through their organizational set-up in the locality/ village/ area in which training is conducted. In the State of Maharashtra, the agencies have implemented the scheme in Nagpur, Thane and Amravati districts during the last three years.

(d) The eligibility criteria for selection of organization/agency under the said scheme is available on <<http://nairoshni-moma.gov.in>.>

Nai Roshni scheme has now been merged as a component of Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS) scheme w.e.f FY 2022-23, aiming to improve livelihoods of minorities, particularly artisan communities, through skill development, education and leadership training, to support their entrepreneurship interventions.
